

MEDIATION CENTRE, RAJASTHAN HIGH COURT JODHPUR

CAUSE - LIST 17.08.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE	
			Petitioner's	Respondent's
01.	Dr.A.A.Bhansali	S.B.Civil Second Appeal No.211/2013& 213/2013,Lali V/s Kanhaia Lal	Mr. V.N.Kalla & R.R.Ankiya	Mr. Vinay Jain
02.	Smt.Meena Kothari	S.B.Civil Misc.Appeal No.912/2015,M/s Miraj Dev. V/s Ashokaditya	Mr. Harish Purohit
03.	Dr.Pramila Acharya	S.B.Civil Misc.Appeal No.1815/2011,Vishnu Prakash & Ors./ Manoj Kumar	Mr.Rakesh Arora	Mr.Sunil Mehta& Narpat Choudhary

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			Petitioner's	Respondent's
01.	Shri Mali Ram Pareek	S.B.Criminal Rev.Pet.No.851/2014, Smt.Maheshari V/s Jayesh Kumar	Mr.Shomboo Singh	Mr., M.C.Bishnoi
02.	Dr.Rakesh Sinha	S.B. Civil Rev.Pet.No.149/2008,Smt. Maina Devi & Ors.V/s Raju Ram	Mr.C.S.Kotwani	Mr.Rajendra Soni

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01.	Dr.Pratistha Dave	S.B.Civil Misc.Appeal No.1093/2010,Vikram Singh V/s Smt.Even Kanwar	Mr.S.D.Vyas & Anil Vyas	Mr. Jamwant Gujar

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR